## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

	HE HEARING HELD ON 16.02.2018 AT 10.50 AM
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.189/252/HDB/2018
NAME OF THE COMPANY	Capstone Construction Pvt Ltd
NAME OF THE COMPANY	-
	Construction Dut I td
NAME OF THE PETITIONER(S)	Capstone Construction Pvt Ltd
	T I I I I
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D'Sici Reelle	Adı		
A. Sandhya Xani	Adv	9966775282	Ab

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Name of the Counsel(s)	Designation		
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## **ORDER**

Heard Ms.D.Siri Preethi & Ms.A.Sandhya Rani, Learned Counsels for the Petitioner.

Interim Orders are passed by separate order. Post the case on 28.03.2018.

Member (T)

Member (J)